

ITEM NO.51

Court No.8

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).6174/2012

(From the judgement and order dated 13/06/2012 in CRLA No.260/2011, of The HIGH COURT OF BOMBAY AT AURANGABAD)

PRAMOD BHANUDAS SOUNDANKAR

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and permission to file additional documents and office report)

Date: 09/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. Jayant Bhushan, Adv.

Mr. S.M. Jadhav, Adv.

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. Sanjay V. Kharde, Adv.

Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter after Diwali vacation.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master